

पोस्ट की खेती वाली जमीन

१४५. श्री विश्वात्म प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कुल कितने एकड़ भूमि में पोस्ट की खेती होती है और इस में से कितने एकड़ भूमि उत्तर प्रदेश में है;

(ख) प्रति एकड़ कितना पोस्ट होता है;

(ग) यह प्रति किलो कितने मूल्य पर किसानों से खरीदा जाता है; और

(घ) क्या इस का विदेशों को भी निर्यात किया जाता है और यदि हाँ, तो कितनी मात्रा में और किस किस देश को ?

वित्त मंत्री (श्री ति० त० कृष्णमाचारी) : (क) से (घ) : आवश्यक सूचना का विवरण सभा पटल पर रखा जाता है ।
(पुस्तकालय में रखा गया देखिए संख्या एल०डी० २२७६।६४)

Government Pensioners

140. { **Shri D. C. Sharma:**
Shri A. K. Gopalan:
Shri P. E. Chakraverti:

Will the Minister of Finance be pleased to state:

(a) whether the Central Government pensioners have demanded a revision of the pension rates and the appointment of a Pension Commission to inquire into the hardships and disabilities of pensioners; and

(b) if so, the reaction of the Government of India thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir. Representations to this effect have been received from individual pensioners from time to time.

(b) Orders were issued on the 16th October, 1963 granting an *ad hoc* increase in pensions. The appointment of a Pension Commission is not considered necessary.

Health Targets for Delhi

147. **Shri Shiv Charan Gupta**: Will the Minister of Health be pleased to state:

(a) the provision made in the Third Five Year Plan for Delhi for the following:—

(i) medical inspection of schools;

(ii) construction of a food laboratory;

(iii) hospitalisation or domiciliary treatment of T.B. Patients;

(b) the progress made in these projects and how much provision has been utilised so far; and

(c) whether the targets provided in the Third Five Year Plan are likely to be achieved?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-2282/64].

Hospital in Gulabi Bagh, Delhi

148. **Shri Shiv Charan Gupta**: Will the Minister of Health be pleased to state:

(a) whether it is a fact that land in Gulabi Bagh has been earmarked for a hospital;

(b) whether it is a fact that the land was notified for acquisition and if so, when; and

(c) whether the land has been acquired and handed over to the Delhi Municipal Corporation?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) The land was notified for acquisition in November, 1962.

(c) The land has been acquired but possession has not been made over to the Corporation yet.